

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-85(PB)/2017

IN THE MATTER OF:

Apollo Pipes Ltd. & Ors.

.... Applicant/petitioners

Order under Section 230-232 of the Companies Act, 2016

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner	:	Mr. P. Nagesh, Mr. Suman Kumar, Advocates
For the RD(NR) Delhi	:	Mr. Manish Raj, Company Prosecutor
For the OL, Delhi	:	Ms. Chetna Kandpal, Company Prosecutor
For SEBI	:	Mr. Anup Jain & Mr. Abhishek Baid, Advocates

ORDER

Order reserved.

- Sd -
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

- Sd -
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017
V. Sethi